

period actually does not count when the sittings are not being held, and the payments are made in accordance with the rules and regulations on the subject.

Shri Morarka: What is the amount paid?

Shri Nath Pai: The hon. Minister has stated that the fees to be paid will be on the basis of the number of sittings. May I know the fees paid per sitting?

Shri Shah Nawaz Khan: I do not remember it exactly but I may say, subject to correction, that for a sitting it is about Rs. 500.

Shri Sinhasan Singh: How many sittings were held since he took up work and for how many months he was ill and so he could not take up work? And what is the total amount that has been paid to him so far?

Shri Shah Nawaz Khan: I shall require separate notice for that.

Shri Nagi Reddy: May I know whether this Rs. 500 includes the travelling allowance to be paid to him also?

Shri Shah Nawaz Khan: No.

Mr. Speaker: We are getting away from the price of the locomotive to the ice of the arbitrator.

B.C.G. Vaccination in Bihar

- *275. { **Pandit D. N. Tiwari:**
Shri M. L. Dwivedi:
Shri Shree Narayan Das:
Shri Prakash Vir Shastri:
Shri Nardeo Snatak:
Shri Jhulan Sinha:
Shri Hem Barua:

Will the Minister of Health be pleased to state:

(a) whether Government is aware that B.C.G. Vaccination in district Palamau (Bihar) had very severe reaction on 22 students who were vaccinated and the Deputy Commissioner had stopped B.C.G. Vaccination in the district;

(b) whether the vaccine was chemically analysed; and

(c) whether any such reaction has been reported from anywhere else?

The Minister of Health (Shri Karmarkar): (a) Yes, Government are aware that some students in District Palamau had some reactions when they were tuberculin tested before being vaccinated with B.C.G. and that the Deputy Commissioner of the district ordered suspension of B.C.G. work for sometime.

(b) Yes.

(c) No.

Pandit D. N. Tiwari: May I know whether the Government has cared to know why the reaction was caused to these students?

Shri Karmarkar: This is the only case of such a kind where a slight reaction has occurred. They were taken to the hospital and nothing very serious was found. No particular reason could be found as to why they had reactions.

Shri Shree Narayan Das: Arising out of the answer to part (b) of the question, what was the result of the analysis? Was any defect found?

Shri Karmarkar: No defect was found with the stuff with which the test was made.

Shri Narayanankutty Menon: May I know whether it is not a fact that subsequent clinical observation revealed in all these cases that the reactions were due to the infection of some other types of typhoid and nephritis and the medical practitioners have reported the matter to the Government of India?

Shri Karmarkar: That has no basis in fact.

श्रीमती जयबेन शाह: रिमंत्र वालों ने बताया है कि बी० सी० जी० से ख.म. फायदा नहीं होता। इस बारे में गवर्नमेंट क्या कर रही है?

श्री करमरकर : हमारा गवर्नमेन्ट इनसे सास फ.यदा होता है ।

Shri Narayanankutty Menon: The latest bulletin of the Health Minister reveals that in all these cases the reaction was found on clinical observation to be due to infection of nephritis and typhoid. Now the hon. Minister says that nothing was revealed.

Mr. Speaker: The hon. Member only wants the support of the hon Minister to prove that there is nothing wrong with BCG vaccination.

Shri Narayanankutty Menon: He says that nothing was revealed and the infection could not be found out. Why?

Mr. Speaker: The hon. Member says that it was in the bulletin.

Shri Karmarkar: I should like to verify the accuracy of what my hon friend has stated about the contents of the bulletin. I am not prepared to say anything until I look it up later on. The facts with me show that no cause was actually found; nothing was found with the tuberculin testing stuff. It was presumed the needle used was tested and found contaminated by some organism. This is tentative. That is the only information I have.

Shri Narayanankutty Menon: Now a continuous propaganda is being carried out against the BCG. At such time, in spite of what is contained in the bulletin, if the Minister gives such a reply, people will be afraid of using it. What is the answer to that?

Mr. Speaker: The hon. Minister will look into it.

Shri Karmarkar: I will look into it. If there is any inaccuracy in the bulletin, I will have it corrected.

Shri S. M. Banerjee: I have seen the boys when I went to Daltongarj in Palamau district. Actually, they have almost become invalidated with their hands.

Mr. Speaker: What does he want to know?

Shri S. M. Banerjee: I have seen the boys myself. My nephew is one among them. I consulted the doctor

Mr. Speaker: That is all right.

Shri S. M. Banerjee: The doctor said that no analysis was made. That is my information. I want to know when the analysis was made?

Shri Karmarkar: I should be grateful to the hon. Member if he would furnish me details. I shall ask a special officer to examine those boys. I would only be too happy to do so. It is not a question of cross-questions, it is a serious matter. I will have the boys tested and if there is anything wrong, I should have it corrected.

Shri S. M. Banerjee: I will supply the particulars.

Calcutta Medical Colleges

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*276. **Shri S. C. Samanta:**
Shri Subodh Hanada:

Will the Minister of Health be pleased to state:

(a) whether there is any reservation of seats in Calcutta Medical Colleges for boys from Andaman and Nicobar Islands;

(b) if so, whether it is strictly followed; and

(c) whether any complaints have been received in this regard?

The Minister of Health (Shri Karmarkar): (a) Yes, Sir. One seat is reserved at the Nilratan Sircar Medical College, Calcutta.

(b) The candidate nominated by the Chief Commissioner, Andamans and Nicobar Islands is admitted against the reserved seat.

(c) No complaints have been received in this regard.